



## HARYANA LEGISLATIVE ASSEMBLY

December Session 2023

Un-Starred Questions

19 December 2023

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Total Question - 17

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### To Reconstruct the Building of College

81 Sh. SITA RAM YADAV (Ateli):

Will the Higher Education Minister be pleased to state:-

- a) the present status of the construction of the building of Government College in Ateli; and
- b) the time by which the building of such college is likely to be reconstructed?

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### Grant for Construction of Ambedkar Bhawan

82 Sh. SITA RAM YADAV (Ateli):

Will the Urban Local Bodies Minister be pleased to state the time by which the grant for the construction of the Ambedkar Bhawan in Kanina Municipal Committee is likely to be released togetherwith the details thereof?

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### To Remove the Electricity Wire

83 **Sh. SITA RAM YADAV (Ateli):**

Will the Energy Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to remove the electricity lines/wires passing over the houses in the Ateli Assembly Constituency; and
- b) if so, the time by which demarcation work is likely to be started in regard to 'a' above in the Ateli Assembly Constituency togetherwith the details thereof?

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#### **To Metal the Passages**

84 **Sh. SITA RAM YADAV (Ateli):**

Will the Development and Panchayats Minister be pleased to state the time by which the new 22 feet unmetalled passages under Khet-Khalihan Yojana are likely to be metalled by the Government in Ateli Assembly Constituency togetherwith the details thereof?

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#### **To Construct the Green Expressway**

85 **Sh. NEERAJ SHARMA (Faridabad Nit):**

Will the Deputy Chief Minister be pleased to state:-

- a) whether it is a fact that the Green Expressway is being constructed for connecting Faridabad to Jewar Airport; if so, the time/date of its announcement and the time by which it is likely to be constructed; and
- b) whether it is a fact that an announcement was made by the Hon'ble Chief Minister on 3rd May 2022 to construct big enter/exit junction on KGP in Mohana of Faridabad-Jewar Airport Green Expressway; if so, the status of abovesaid announcement togetherwith the time by which abovesaid junction is likely to be constructed?

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#### **Appointment upon Gazetted Posts on Ex-Gratia Ground**

86 **Sh. NEERAJ SHARMA (Faridabad Nit):**

Will the Home Minister be pleased to state:-

- a) whether any appointment upon Gazetted posts in Haryana Police on ex-gratia ground has been made by the Government since 1988;
- b) if so, the details of the eligibility/age of the candidates at the time of appointment;
- c) whether there is any rules/law applicable from 1988 which permit the Government to grant relaxation in the qualification and age criteria for making such appointment upon Gazetted posts in Haryana Police on ex-gratia ground; if so, the details thereof;
- d) whether there is any complaint filed against such officers as mentioned in part (a) above; if so, the details of the complaints togetherwith the action taken on such complaints; and
- e) besides above, the details of assets and liabilities of the candidates appointed since 1988 on the Gazetted posts in Haryana Police?

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### **To Issue Online Arms Licenses**

**87 Sh. NEERAJ SHARMA (Faridabad Nit):**

Will the Home Minister be pleased to state:-

- a) the time since when the arms licenses are being made online by the Government;
- b) the number of the applications for arms licenses received by the Government since the process of making online arm licenses has been started togetherwith the number of arms licenses made till 30th November, 2023; and
- c) the number of new arms licenses have been issued and rejected togetherwith the reasons of issuance & rejection of arms license as well as the district-wise and caste-wise details thereof?

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### **Total Number of Un-authorized Colonies**

88 **Sh. PARDEEP CHAUDHRY (Kalka):**

Will the Urban Local Bodies Minister be pleased to state:-

- a) the total number of unauthorized colonies in the Kalka Assembly Constituency; and
- b) whether any unauthorized colony has been regularized by the Government during the last four years in the Kalka Assembly Constituency; if so, the details thereof and if not, the reasons therefor?

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#### **Details of Traders in Pinjore Apple Market**

89 **Sh. PARDEEP CHAUDHRY (Kalka):**

Will the Agriculture and Farmers Welfare Minister be pleased to state whether the Apple Market at Pinjore has started functioning; if so, the details of traders to whom licenses have been issued by the Government?

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#### **Number of Tubewells lying Dysfunctional**

90 **Sh. PARDEEP CHAUDHRY (Kalka):**

Will the Urban Local Bodies Minister be pleased to state whether any new tubewells have been installed to boost the water supply in the Kalka/Pinjore Municipal Council areas during the last five years; if so, the details thereof togetherwith the number of tubewells lying dysfunctional at present?

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#### **To Complete the Work of Park**

91 **Sh. DHARAM SINGH CHHOKER (Samalkha):**

Will the Urban Local Bodies Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to complete the incomplete work of Railway Park and to start the beautification work of Railway Road in Samalkha; and
- b) if so, the time by which the above said proposal is likely to be materialized?

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### **To Start Transportation on Bridge**

**92 Sh. DHARAM SINGH CHHOKER (Samalkha):**

Will the Deputy Chief Minister be pleased to state whether it is a fact that the bridge on the road from Chhaprouli (U.P.) to Bilaspur (Haryana) has been constructed; if so, the time by which it is likely to be opened for transportation?

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### **To Construct Overbridges/Underpasses**

**93 Sh. AMARJEET DHANDA (Julana):**

Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that the two railway crossings in the Julana town i.e. Julana-Badhchhapar road and Julana-Devrar road remain jammed due to load of heavy traffic; and

b) if so, whether there is any proposal under consideration of the Government to construct overbridges/underpasses upon the abovesaid railway crossings; if so, the time by which such overbridges/underpasses are likely to be sanctioned/approved?

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### **Action Taken to Prevent Water Logging**

**94 Sh. VARUN CHAUDHRY (Mullana ):**

Will the Chief Minister be pleased to state the action taken by the Government to prevent flooding/water logging in Mullana Assembly Constituency alongwith the detailed list of proposals and their financial approvals, if any?

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### **Criteria Fix for Free Education**

**95 Sh. VARUN CHAUDHRY (Mullana ):**

Will the Higher Education Minister be pleased to state the course wise number of girl students studying in Colleges and Universities in State and the criteria fixed to give free education to them with the implementation schedule?

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### Details Regarding Safai Karamcharis

96 Sh. VARUN CHAUDHRY (Mullana ):

Will the Development and Panchayats Minister be pleased to state the following details regarding Safai Karamcharis in villages of State:-

a) whether ESI and PF is deducted from their salary and ESI/PF cards are provided to them;

b) whether there is any proposal under consideration of the Government to increase the salary of such employees to minimum wages; and

c) whether there is also any proposal under consideration of the Government to regularize the services of such employees?

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### Number of Unemployed Youths

97 Sh. BALRAJ KUNDU (Mehem):

Will the Chief Minister be pleased to state :-

a) the reasons for which HKRN has been established by the Government;

b) the number of unemployed youths registered there upon so far; and

c) the number of youths who have got employment through the Government togetherwith the details thereof?

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Chandigarh.

Dated: The 19th December, 2023.

R.K. Nandal,

Secretary.

